

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No.  | T.P. No. | Purpose   | Section             | Name of the Parties<br>M/s. / Mr.                                |
|--------------------------|----------|-----------|---------------------|--|
| CP(IB) No.33/<br>BB/2017 | -        | Admission | Rule-4(3)<br>of I&B | Daimler Financial Services Pvt. Ltd.,<br>Vs Scotts Garments Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE     |
|---------|-------------------------------------|------------------------|---------------|
| 1.      | TUSHAR.Y<br>8722310679              | PETITIONER             | <i>Tushar</i> |

Counsel for petitioners is present. Shri Yadupathi G. Advocate, filed memo stating that he would file vakalat for respondent. Counsel for petitioner has filed memo proposing the name of IRP. He has also filed memo along with copies of entries in the Bank's book in compliance of objection No.5 of the Registry. Further, Registry to verify and put up whether counsel for petitioner has complied the objections.

List it on 20.07.2017 for filing vakalat and objections.

  
MEMBER (J)

  
MEMBER (T)